

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 19 of 2018

IN THE MATTER OF:

J. K. Jute Mills Co. Ltd.

...Appellant

Vs

M/s. Surendra Trading Co.

....Respondent

Present:

For Appellant: Ms. Purti Marwaha Gupta, Advocate.

For Respondent: Mr. Udit Malik, Advocate.

ORDER

27.04.2018: Learned counsel appearing on behalf of the Appellant submits that the appeal has become infructuous in view of subsequent development and dismissal of the petition by the Adjudicating Authority on 10th April, 2018. The appeal is accordingly dismissed being infructuous.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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